

ITEM NO.104 (MM)

COURT NO.3

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4502/2009

ALL KERALA DISTRIBUTORS ASSOCIATION

Appellant(s)

VERSUS

THE STATE OF KERALA & ANR.

Respondent(s)

WITH

C.A. No. 878/2010 (XI-A)

C.A. No. 879/2010 (XI-A)

Date : 21-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Parties

\*Mr. K. Radhakrishnan, Sr. Adv (mentioned by)  
Mr. Abhish Kumar, AOR

\*Mr. P.N. Ravindran, Sr. Adv  
Mr. P. S. Sudheer, AOR

Mr. Nishe Rajen Shonker, AOR  
M/s Anu K. Joy, Adv.  
Mr. Alim Anvar, Adv.

Mr. Ranjith K. C., AOR

Mr. Avijit Bhattacharjee, AOR

UPON hearing the counsel the Court made the following  
O R D E R

As requested on behalf of the appellants,  
these matters will not be taken up today.

(NEETU KHAJURIA)  
COURT MASTER

(VIDYA NEGI)  
COURT MASTER

\*appearance slips not received.

